

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

A036-4044-I

No. _____/Library/Weeding Out Books/Notice/2017 Dated, Delhi the

21 FEB 2017

1. P.S. to Ld. District & Sessions Judge (Headquarters), Delhi.
2. A.O. (Judicial), R & I Branch at Tis Hazari Courts Complex, Patiala House Courts Complex, Karkardooma Courts Complex, Rohini Courts Complex, Dwarka Courts Complex and Saket Courts Complex, Delhi/New Delhi with the request to put the Notice on the Notice Board at respective Court Complex, Delhi/New Delhi.
3. Website Committee, Tis Hazari Courts, Delhi with a request to put the Notice on the Website of District Courts, Delhi.

Neelam
21/2/17
(NEELAM PANDEY)
Incharge

District Courts Library, Room No. 374,
Central District, Tis Hazari Courts, Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

As per the weeding out policy of this Court approved by Ld. District & Sessions Judge (Headquarters), Delhi, Some Old Books including Law Journals/Reporters & Manuals and Bare Acts, etc. as Annexure "A" (Copy Enclosed) are available for sale to Judicial Officers, Researchers, Advocates, Law Students, Staff Members and General Public in District Courts Library, Room No. 374, Tis Hazari Courts, Delhi at the following Rates:-

1. Indian Books (including Journals/Reporters and Manuals) @ Rs.50/- and
2. Bare Act @ Rs.10/-.

Books and Bare Acts can be purchased on any working days between

10:00 a.m. to 1:00 p.m. till 21-03-2017.

Interested person may Contact:-

Ms. Neelam Pandey,
Incharge,
District Courts Library, Room No. 374,
Tis Hazari Courts, Delhi – 110054.


21/3/17

(SANJAY KUMAR)

Additional District & Sessions Judge, Delhi
Chairperson Centralized Library Committee

ANNEXURE "A"

**LIST OF LIBRARY BOOKS (INCLUDING LAW JOURNALS/REPORTERS
& MANUALS) AND BARE ACTS**

S. NO.	BOOKS OF COURT AND RESIDENTIAL LIBRARY	TOTAL NO. OF BOOKS/BARE ACTS/SETS OF LAW JOURNALS/MANUALS
1.	OLD EDITION'S BOOKS UPTO THE YEAR 2011	401
2.	OLD EDITION'S BARE ACTS UPTO THE YEAR 2011	6998
3.	RAJDHANI LAW REPORTER DIGEST	
	1971 TO 1984 = 38 BOOKS	38
	1985 TO 1989 = 44 BOOKS	44
	1990 TO 1996 = 37 BOOKS	37
4.	DELHI LAWYERS {SINCE 1993 TO 1996 (AS SUBSCRIPTION DISCONTINUED IN THE YEAR 1997 DUE TO NO DEMNAD)}	
	1993 = 59 SETS (04 Volumes Per Set)	236
	1994 = 58 SETS (04 Volumes Per Set)	232
	1995 = 59 SETS (04 Volumes Per Set)	236
	1996 = 57 SETS (04 Volumes Per Set)	228
5.	ALL INDIA REPORTER	
	2001 = 90 SETS (9 Volumes Per Set)	810
	2002 = 60 SETS (9 Volumes Per Set)	540
	2003 = 39 SETS (11 Volumes Per Set)	429
	2004 = 38 SETS (11 Volumes Per Set)	418
	2005 = 63 SETS (12 Volumes Per Set)	756
6.	DELHI LAW TIMES	
	2000 = 88 SETS (6 Volumes Per Set)	528
	2001 = 92 SETS (6 Volumes Per Set)	552
	2002 = 104 SETS (7 Volumes Per Set)	728
	2003 = 61 SETS (7 Volumes Per Set)	427
	2004 = 103 SETS (7 Volumes Per Set)	721
	2005 = 111 SETS (10 Volumes Per Set)	1110
	2006 = 35 SETS (10 Volumes Per Set)	350
	2007 = 47 SETS (10 Volumes Per Set)	470
7.	APEX DECISIONS (SUPREME COURT)	
	2001 = 1 SET (10 Volumes Per Set)	10
	2004 = 9 SETS (10 Volumes Per Set)	90
	2005 = 5 SETS (10 Volumes Per Set)	50
	2006 = 10 SETS (10 Volumes Per Set)	100
	2007 = 2 SETS (10 Volumes Per Set)	20
	2008 = 7 SETS (12 Volumes Per Set)	84
	2009 = 1 SET (12 Volumes Per Set)	12
	2011 = 19 SETS (12 Volumes Per Set)	228

Contd...2...

...2...

8.	APEX DECISIONS (DELHI HIGH COURT)	
	2001 = 15 SETS (7 Volumes Per Set)	105
	2002 = 3 SETS (8 Volumes Per Set)	24
	2003 = 12 SETS (8 Volumes Per Set)	96
	2004 = 7 SETS (8 Volumes Per Set)	56
	2005 = 2 SETS (8 Volumes Per Set)	16
	2006 = 3 SETS (9 Volumes Per Set)	27
	2007 = 6 SETS (10 Volumes Per Set)	60
	2008 = 7 SETS (10 Volumes Per Set)	70
	2009 = 2 SETS (10 Volumes Per Set)	20
	2010 = 1 SET (10 Volumes Per Set)	10
	2011 = 24 SETS (10 Volumes Per Set)	240
9.	THE AIR MANUALS (5TH EDITION) = 17 SETS (45 Volumes Per Set)	765
10.	DELHI LOCAL ACTS = 8 SETS (12 Volumes Per Set)	96